HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

Email: cjsec.highcourt@gmail.com

NOTIFICATION

No. 2541 of 2023 Psy

Dated: 08-11-2023

In partial modification to High Court Order No. 673 of 2023/Psy dated 01.06.2023, the written test of all the candidates who have applied for the post of Junior Assistant pursuant to advertisement notification no. 642 of 2023/Psy dated 10.04.2023, will be now held in offline mode, instead of online mode. Rest of the contents in the order will remain same.

(M. K. Sharma) Principal Secretary to Hon'ble the Chief Justice.

No. 1116-25/Psy-642

Dated: 08-11-2023

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh, Jammu.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- 3. Pr. District & Sessions Judge, Leh and Kargil.

..... for information.

- 4. Secretary to Hon'ble Mr. Justice ______ for information of His Lordship.
- 5. Director Information, Leh/Kargil with the request to publish the above notification in the daily newspaper with wide circulation.
- 6. Station Director, Leh/Kargil with the request to broadcast the above notification in news and employment bulletin.
- 7. Director All India Radio, Leh/Kargil for broadcast of the above Notification in News & employment Bulletin.
- 8. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
- 9. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.

10. Order file.

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Hon'ble the Chief Justice.